



Sr. No.	Date	Orders
		<p>% 13.05.2004</p> <p>Present: Mr Sanjeev Khanna with Mr S.C. Sharma for the Applicant. Mr Ajay Vohra for the Respondent.</p> <p>+ <u>ITA 193/2003, ITA 234/2003, ITA 235/2003, ITA 236/2003, ITA 237/2003, ITA 238/2003, ITA 239/2003, ITA 240/2003, ITA 241/2003.</u> ITA 294/2003</p> <p>*</p> <p>In these appeals, we find no substantial question of law in view of the decision in the case of <u>Commissioner of Income Tax v. M/s Itochu Corporation</u>: in ITA 17/2003 decided today itself, i.e., 13.05.2004.</p> <p>Accordingly, the appeals are dismissed.</p> <p style="text-align: right;">--sd-- CHIEF JUSTICE</p> <p style="text-align: right;">--sd-- BADAR DURREZ AHMED, J</p> <p>May 13, 2004 sd</p> <p style="text-align: center;">Original order is placed in ITA 193/2003.</p> <p style="text-align: center;">(S)</p>